

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/321/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 19th January, 2021.

Sub:- **Casual leave and restricted holiday.**

Ref:- Letter No. DJM/329 dated 18.01.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 25.01.2021 and 28.01.2021** and **restricted holiday on 27.01.2021**, along with station leave permission, with your official vehicle, at your own cost, **from the evening of 22.01.2021 till the morning of 29.01.2021.**

The Civil Judge & Asstt. Sessions Judge, Morigaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2003/ 322 A, dated 19.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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